GOVERNMENT OF KARNATAKA

NO. LD 219 LET 2023

Karnataka Government Secretariat, Vikasa Soudha, Bangalore, dated: 29/11/2024

NOTIFICATION

Whereas the draft of the Karnataka Shops and Commercial Establishments Rules, 2024 was published in Notification No. LD 219 LET 2023, dated: 16.10.2024 in part IVA No.PR1407 of the Karnataka Gazette dated: 21.10.2024, as required by sub-section (1) of section 40 ofthe Karnataka Shops and Commercial Establishments Act, 1961 (Karnataka Act 08 of 1962) inviting objections or suggestions from all the persons likely to be affected there by within fifteen days from the date of its publication in the official Gazette.

And whereas the said Gazette was made available to the public on 21.10.2024.

And whereas no objections and suggestions received in this behalf within the prescribed time limit.

Now, therefore, in exercise of the powers conferred by section 40 of the Karnataka Shops and Commercial Establishments Act, 1961 (Karnataka Act 08 of 1962) the Government of Karnataka hereby makes the following rules, namely:-

RULES

- 1. **Title and commencement.-** (1) These rules may be called the Karnataka Shops and Commercial Establishments (Amendment) Rules, 2024.
- (2) They shall come into force from the date of the final publication in the Official Gazette.
- 2. Amendment of Schedule-I.-In the Karnataka Shops and Commercial Establishments Rules 1963, for Schedule-I, and the entries relating thereto the following shall be substituted, namely:-

" SCHEDULE-I (see rule 3 and 3A)

S1. No.	Category of Establishment	Fee (in rupees)
1	Shop and Commercial establishments	405
	having no Employees	
2	Shop and Commercial	810
	establishments	
	Employing 1-9 employees	5 400
3	Shop and Commercial	5400
	establishments Employing 10-19	
	employees	
4	Shop and Commercial establishments	13500
	Employing 20-49 employee	13300
	Shop and Commercial	27000
5	establishments	27000
	Employing 50-99 employees	
6	Shop and Commercial	54000
	establishments	
	Employing 100-250 employees	
7	Shop and Commercial	67500
	establishments Employing 251-500	
	employees	
8	Shop and Commercial	94500
	establishments	
	Employing 501-1000 employees	
9	Shop and Commercial	101250
	establishments Employing more	
	than 1000 employees	

By order and in the name of Governor of Karnataka,

Suma. S Under Secretary to Government, Labour Department.